## GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.1811 TO BE ANSWERED ON 28.12.2017

## **MULTI-LEVEL CHECKS ON IMPORTED EQUIPMENTS**

**1811. SHRIMATI SUPRIYA SULE:** 

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI DHANANJAY MAHADIK:

DR. J. JAYAVARDHAN:

DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to lay down stringent regulations for multilevel checks on equipment imported for the domestic power distribution sector, if so, the details thereof and the objective behind the move;
- (b) whether the Government also proposes to develop a testing facility for cyber security where sourced equipment can be tested for malware before installation and periodically after commissioning and if so, the details thereof;
- (c) whether the Central Electricity Authority also proposes to amend the regulations so that only authentic equipment is installed in the grid, if so, the details thereof;
- (d) whether these regulations will boost local manufacturing; and
- (e) if so, the steps taken by the Government in this regard?

## ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) to (c): The Central Electricity Authority (CEA) has been directed to review its regulations and incorporate suitable provisions in regard to Cyber Security.

The CEA and the Central Power Research Institute (CPRI) have further been asked to identify the infrastructure for creating a separate test bed for Cyber Security checks of equipment at the CPRI.

(d) & (e): The aforesaid measures would improve the cyber security of the electrical infrastructure and reduce risk of cyber-attacks from equipment

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